

C. A. T. Bench, JAIPUR

Date of Order	Orders
2.2.93.	Mr. J. K. Kaushik - Counsel for petitioner Mr. U. D. Sharma - Counsel for respondents No. 1 to 3 Mr. M. K. Shah - Counsel for respondent No. 4 & 5. filed 2 M.P. allowed and joint application is permitted. Application is accepted. <i>(B. B. Mahajan)</i> Member (Adm.) <i>(D. L. Mehta)</i> Vice Chairman
	Copy sent to app. Counsel & resp Counsel on vide 7115 & 1116 Date 12-2-93 <i>(B)</i> 11/2/73